

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 30th day of April, 2019

Present:

Hon'ble Ms. Ajanta Dayalan, Member-A
Hon'ble Mr. Rakesh Sagar Jain, Member-J

Original Application No. 890/2011
(U/S 19, Administrative Tribunal Act, 1985)

1. Niranjan Singh, aged about 51 years son of Hoti Lal, R/o-Village & Post-Salimpur, Mathura. Pin No. 281001.
2. Babu Lal aged about 53 years son of Pitamber R/o-Nagla Chandra Bhaan Mauja, Majja Pur, Mathura. Pin No. 281003.

All working as Loco Pilot under Senior Divisional Electric (D.R.M. North Central Railway, Agra)

..... **Applicants**

By Advocate: **Shri O.P. Singh.**

Versus

1. Union of India through the General Manager, North Central Railway, Head Office, Allahabad-211011.
2. Divisional Railway Manager Agra Division, D.R.M. Office, Agra 281007.
3. Senior Divisional Electric Engineer (Operation) D.R.M. Office, Agra-281007.
4. Divisional Railway Manager (P), Agra-281007.

..... **Respondents**

By Advocate: **Shri R.K. Rai.**

O R D E R

Delivered by Hon'ble Ms. Ajanta Dayalan-A.M.

Shri A.N. Bajpai proxy counsel for Shri O.P. Singh, counsel for the applicant and Shri Dharmendra Tiwari proxy counsel for Shri R.K. Rai, counsel for the respondents are present.

2. Proxy counsel for the applicant states that he does not wish to press this OA and he wishes to withdraw the same.

3. Proxy counsel for the respondents has no objection to the same.

4. In view of the prayer made by proxy counsel for the applicant's counsel, the OA is dismissed as withdrawn.

(Rakesh Sagar Jain)
Member (J)

(Ajanta Dayalan)
Member (A)

/SS/